



1

WP-6057-2017

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 25th OF JULY, 2025

WRIT PETITION No. 6057 of 2017

GOPAL

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

None for the petitioner.

Shri Dr. Amit Bhatia - Govt. Advocate for the State.

.....
ORDER

In absence of learned counsel for the petitioner, the petition is dismissed for want of prosecution.

(PRANAY VERMA)
JUDGE

Shilpa